

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 23.11.2020

**Misc. Application No. 371 of 2019
(Intervention Application)
And
Appeal No. 422 of 2018**

Panoramic Universal Ltd.

..... Appellant

Versus

Securities & Exchange Board of India

... Respondent

Mr. Bimal Rajasekhar, Advocate with Mr. Rahul Das,
Mr. Raghuvamsi Meka, Mr. Mihir Deshmukh, Advocates i/b Finsec
Law Advisors for the Appellant.

Mr. Gaurav Joshi, Senior Advocate with Mr. Anubhav Ghosh,
Advocate i/b The Law Point for the Respondent.

Mr. Raghavan Sarathy, Advocate with Ms. Prachi Kolambekar,
Advocate i/b Thodur Law Associates for Intervenors in Misc.
Application No. 371 of 2019 in Appeal No. 422 of 2018.

**With
Appeal No. 408 of 2019**

CFM Asset Reconstruction Pvt. Ltd. Appellant

Versus

Securities & Exchange Board of India & Anr. ... Respondents

Mr. Nirman Sharma, Advocate with Mr. Devanshu Desai, Advocate
i/b Mr. Devanshu Desai, Advocate for the Appellant.

Mr. Gaurav Joshi, Senior Advocate with Mr. Anubhav Ghosh,
Advocate i/b The Law Point for the Respondent No. 1.

Mr. Bimal Rajasekhar, Advocate with Mr. Rahul Das,
Mr. Raghuvamsi Meka, Mr. Mihir Deshmukh, Advocates i/b Finsec
Law Advisors for the Respondent Nos. 2.

ORDER :

1. Put up these matters on November 24, 2020.
2. Parties will take instructions from the Registrar 48 hrs.
before the date fixed in order to find out as to whether the appeal
would be heard through video conference or through physical
hearing.
3. The present matter was heard through video conference due
to Covid-19 pandemic. At this stage it is not possible to sign a copy

of this order nor a certified copy of this order could be issued by the Registry. In these circumstances, this order will be digitally signed by the Presiding Officer on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Parties will act on production of a digitally signed copy sent by fax and/or email.

Justice Tarun Agarwala
Presiding Officer

Justice M. T. Joshi
Judicial Member

23.11.2020
PTM